

whether the newsreel which covered the All-Party Leaders' Meeting held at the State Secretariat on June 15, could not be released since the Regional Film Censors at Madras had insisted on deleting a portion of the running commentary ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : Yes, Sir. The portion under objection was withdrawn by the State Government and the rest of the Newsreel was granted a clear 'U' Certificate by the Board of Film Censors on the 21st June, 1971.

Scheme to Eliminate delay in Issue of Import Licences

4724. SHRI DEVINDER SINGH GARCIA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether following a number of case studies on applications for import licences to identify areas in which delays occur, there is scheme under consideration of Government to modify procedures to eliminate the causes of delay ; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Case studies of import licence applications are being carried out to identify areas in which delays occur. Based on these studies, procedures have been suitably modified to minimise delays in the issue of import licences. These measures include removal of duplication of scrutiny of applications between the DGTD and the CCI & E, a simpler method of scrutiny of the value of consumption of imported materials claimed by small scale units, a longer validity of DGTD's clearance in the case of capital goods and certain amendments in the application forms to avoid correspondence with the applicants. Similarly, without entering into correspondence with the applicants, the licensing authorities will issue import licences in anticipation of production of IVC Number for a period of one year, as an interim relief, to the existing units.

Non-inclusion of Scheduled Caste Senior Investigators of Central Statistical Organisation in Indian Statistical Service Grade IV

4725. SHRI C. P. SHAILANI : Will the PRIME MINISTER be pleased to state :

(a) whether out of the 17 candidates included in the Indian Statistical Service Grade IV through the Select List, only one belonged to the Scheduled Caste against the provision of four made vide Home Ministry's Memo No. 1/12/67-List (C) dated 11th July, 1968;

(b) whether three Scheduled Caste Senior Investigators of the Central Statistical Organisation were already declared eligible for inclusion in the above Service by the UPSC in 1970 but non of them has been included so far; and

(c) if so, the reasons therefor and the expected date of finalisation of the case for inclusion of their names in the above Service ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) There was only one candidate belonging to the Scheduled Caste in the Select List of 17 prepared for promotion to the 17 vacancies in Grade IV of the Indian Statistical Service. The Home Ministry Memorandum dated the 11th July, 1968 does not provide for a reservation of four of these vacancies for Scheduled Castes. What that Memorandum provides for is that the character roll grading of all the Scheduled Caste/Tribe candidates within the zone of consideration will first be re-categorised by one step upwards (excluding those who are considered unfit for promotion) and thereafter the officers within the zone of consideration will be re-arranged in the order of the revised grading. The number of Scheduled Caste/Tribe candidates who are to be promoted, as a result of such recategorisation is however to be limited to 25% of the total vacancies. Those in excess of the 25% of vacancies will not get the benefit of the recategorisation. Thus what the Memorandum provides for is not a reservation for Scheduled Castes/Tribes, but a limit to the promotion by virtue of the

concession of recategorisation. In the case of Indian Statistical Service, there were 17 vacancies and 85 officers were within the zone of consideration. Only 3 out of these 85 were Scheduled Castes and 1 of them was considered unfit for promotion. As a result of the recategorisation of the character roll grading of the remaining 2, only 1 came within the first 17 of the re-arranged list, and he was therefore included in the Select List.

(b) and (c). No, Sir. On a reference from the Department of Statistics the UPSC have given their opinion that 5 Senior Investigators recruited in 1962 (2 of whom are Scheduled Castes) should be deemed to have been regularly appointed to their posts in 1962. Whether they should be deemed to have been regular from 1962, is still under consideration by the Department of Personnel in consultation with the Department of Statistics and a clarification has been sought from the Department of Statistics as to whether an allocation of the vacancies existing in 1962 between the direct recruitment quota and the promotion quota had been made in respect of vacancies reported to UPSC for direct recruitment. If it transpires that their appointment cannot be deemed to be regular from a date in 1962, then they would not be eligible for consideration for inclusion in the Select List for 17 vacancies. If, on the other hand, they are found to have been regularly appointed in 1962, then they may, subject to the satisfaction of other criteria and subject to coming within the zone of consideration, be eligible for consideration, for inclusion in the Select List on the basis of their merit. Only after they are finally found to be eligible for consideration can their merit be assessed. It is not possible to indicate the expected date of finalisation of the case. A decision will however be taken as quickly as possible.

Punjab's contribution in Export Trade

4726. SHRI DEVINDER SINGH GARCHA : Will the Minister of FOREIGN TRADE be pleased to state:

(a) what has been Punjab's contribution in the total trade of the country during 1969-70 and 1970-71; and

(b) the commodities from Punjab which formed the major items of export trade of India during the above period ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). State-wise statistics of export are not maintained.

Activities of World Anti-Communist League, Free China Association and Proutist Bloc

4727. SHRI GADADHAR SAHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the activities of organisations like the World Anti-Communist League, Free China Association and Proutist Bloc;

(b) if so, whether Government have checked up the sources of their finances and their links with foreign powers; and

(c) the proposed action thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) to (c). Some reports have been received about the activities of such organisations. Government have prepared tentative legislative proposals to impose suitable restrictions on the receipt of funds from foreign organisations, agencies or individuals, other than in the course of ordinary and *bona fide* business transactions. The proposals have been sent to leaders of political parties for ascertaining their views.

C. R. P. deployed in Police Line in Bardwan (West Bengal)

4728. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Reserve Police was deployed to control trouble in the Police Line in Bardwan in West Bengal ;

(b) if so, the nature of trouble ; and

(c) the steps taken by Government to avoid future recurrence ?